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C.A.No. 5933 OF 2000
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ITEM NO.123 COURT NO.8 SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5933 OF 2000@@
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SHARDA ... APPELLANT(S)

VERSUS

DHARMPAL ... RESPONDENT(S)

Date: 19.02.2002 This/These matter(s) were called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant(s) Mrs. Lalita Kaushik, adv.

For Respondent(s) Mrs. Nanita Sharma, Adv. (N.P.)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

Adjourned for two weeks.

.SP1 (K.K. Chawla) (D.D. Jindal)
Court Master Assistant Registrar